

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-101
IB-664/ND/2022

IN THE MATTER OF:

Canara Bank

Vs.

M/s. Saya Automobiles Ltd.

....Applicant

.....Respondent

SECTION

U/s 7 of IBC

Order delivered on 15.09.2022

CORAM:

**JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**


PRESENT:

For the Applicant : Adv. PBA Srinivasan Adv. Parth Tandon Adv. Prerana
Sabharwal Adv. V Aravind Adv. Parth Kumar

For the Respondent :

ORDER

List the matter before the Regular Bench on **20.09.2022.**


(RAHUL BHATNAGAR)
MEMBER (T)


(JUSTICE TELAPROLU RAJANI)
MEMBER (J)

Md Saddam